

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **22.06.2026** (MONDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 285/2026 For Stay IA No. 803/2026 For Condone Delay IA No. 804/2026 Delay in refiling IA No. 841/2026	CA Mahalingam Suresh Kumar, Liquidator of Easun Reyrolle Ltd Vs State Bank of India & 2 Ors.	Mr.AG Sathyanarayana	
2.	Comp App (AT) (CH) (Ins) No. 302/2026 For Stay IA No. 860/2026	Devakonda Sunil Kumar Vs Arvensis Energy Pvt Ltd & Anr.	Mr. Rohan Rajasekaran	

Defective Case

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) (CH) (Ins) No. 301/2026 For Condone Delay IA No. 855/2026 For Stay IA No. 856/2026 (With Defects)	Boyina Satya Srinivasa & 2 Ors. Vs Charudutt Marathe Liquidator of Saradambika Power Plant Pvt Ltd	Mr. Maharshi Viswaraj	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT) (CH) (Ins) No. 383/2024	Bank of Baroda Zonal Stressed Asset Recovery Branch Vs Virginia Developers Pvt Ltd	Mr. P Elayarajkumar Mr. R Imayavaramban	
5.	IA No. 783/2026 (To implead) in Comp App (AT) (CH) No. 69/2023 For Stay IA No. 897/2023	Amit Sanghi & 2 Ors. Vs Sanghi Textiles Pvt Ltd & 10 Ors. WITH	Mr. Y Suryanarayana	Mr. Sriram Venkatavaradan R2 Mr. Yogesh Kumar Jagia R3 Mr. Sharad Sanghi R10 R11

6.	IA No. 784/2026 (To implead) in Comp App (AT) (CH) No. 65/2024 For Directions IA No. 973/2024	Amit Sanghi & 2 Ors. Vs Sanghi Textiles Pvt Ltd & 11 Ors.	Mr. Y Suryanarayana	Mr. Sriram Venkatavaradan R2 Mr. Yogesh Kumar Jagia- R3 Mr. Sharad Sanghi R10 & R11
7.	IA No. 1726/2025 (For Condone Delay), IA No. 1838/2025 (Delay in refiling) & IA No. 636/2026 (To implead) in Comp App (AT) (CH) (Ins) No. 622/2025 For Stay IA No. 1727/2025 For Exemption IA No. 1728/2025	Lulu India Shopping Mall Private Limited Vs Katterra India Pvt Ltd Through its RP, Pankaj Srivastava WITH	Mr. Pradeep Joy	
8.	IA No. 105/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 45/2026 For Stay IA No. 104/2026 For Exemption IA No. 106 & 107/2026	Lulu India Shopping Mall Private Limited Vs Katterra India Private Limited & Anr WITH	Mr. Pradeep Joy	Mr. Anirudh Krishnan R2
9.	IA No. 189/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 72/2026 For Exemption IA No. 186 & 187/2026 For Stay IA No. 188/2026	Lulu IT Infrabuild Pvt Ltd Vs Katterra India Pvt Ltd, through its RP, Pankaj Srivastava & Anr	Mr. Pradeep Joy	Mr. Anirudh Krishnan R2
10.	IA No. 854/2026 (To Implead) in Comp App (AT) (CH) (Ins) No. 34/2026 For Stay IA No. 79/2026	D Srinivasa Rao Suspended Director of Priyaranjani Fibres Ltd Vs Omkara Assets Reconstruction Pvt Ltd & Anr	Mr. D Srinivasa Rao Party-in-person	Mr. Prashanth Kumar Muddana R1 Mr. VVSN Raju R2
11.	IA No. 22/2026 (For Stay) in Comp App (AT) (CH) (Ins) No. 8/2026	Abhimanyu Raja Managing (Suspended) Director, Vijai Spinners (RJPM) Pvt Ltd Vs Canara Bank & Anr. WITH	Mr. DR Raghunath	Mr. T Ravichandran R1 Ms. MS Elamathi R2
12.	IA No. 23/2026 (For Stay) in Comp App (AT) (CH) (Ins) No. 9/2026	Abhimanyu Raja, Suspended Director, Vijai Spinners (RJPM) Pvt Ltd & Anr. Vs A Arumugam [Currently S.Rajendran] Liquidator of Vijai Spinners(RJPM) Pvt Ltd	Mr. DR Raghunath	Ms. MS Elamathi

13.	IA No. 461/2026 (For Stay) in Comp App (AT) (CH) (Ins) No. 150/2026	VAR Electrochem Pvt Ltd (Auction Purchaser) Vs The Commissioner, Telangana Industrial Infrastructure Corporation Ltd & Anr.	Mr. VVSN Raju	
14.	Comp App (AT) (CH) (Ins) No. 266/2026 For Stay IA No. 747/2026 For Condone Delay IA No. 748/2026 For Urgent Listing IA No. 749/2026 For Exemption IA No. 750/2026	Axis Bank Ltd & Anr. Vs Renuka Devi Rangasamy, RP of the Consolidated Corporate Debtors, Regen Powertech Pvt Ltd & Regen Infrastructure and Services Pvt Ltd WITH	Mr. Pranava Charan	
15.	Comp App (AT) (CH) (Ins) No. 267/2026 For Exemption IA No. 751/2026 For Stay IA No. 752/2026 For Urgent Listing IA No. 753/2026 For Condone Delay IA No. 754/2026	Axis Bank Ltd & Anr. Vs Renuka Devi Rangasamy, RP of the Consolidated Corporate Debtors, Regen Powertech Pvt Ltd & Regen Infrastructure and Services Pvt Ltd	Mr. Pranava Charan	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16.	TA (AT) No. 133/2021 (Comp App (AT) No. 25/2020 For Stay IA No. 510/2020)	Nirej V. Paul & Anr Vs The Canning Industries Cochin Ltd. & 16 Ors	Dr. KS Ravichandran, PCS	Mr. Srikant Mohan R1
17.	Comp App (AT) (CH) No. 56/2021 For Stay IA No. 654/2021 Interim Injunction IA No. 103 & 104/2023	Anjana Sanghi & 2 Ors Vs KMS Constructions Pvt Ltd. & 11 Ors	Ms. Preeti Mohan Mr. Y Suryanarayana	Mr. Yogesh Kumar Jagia- R2 R3 R5 R6 Mr. Sriram Venkatavaradan R7 Mr. A Chakravarthy Mudiraj-R11
18.	Comp App (AT) (CH) (Ins) No. 154/2021	Dolfee Correya & Anr. Vs Bijoy Prabhakaran Pulipra, RP of PVS Memorial Hospital Pvt Ltd & Anr	Mr. Srikant Mohan	Mr. Bijoy P Pulipra R1 Mr. Pradeep Joy R2
19.	Comp App (AT) (CH) (Ins) No. 68/2023 To Dispense with IA No. 249/2023	Kamal Babbar Vs KN Rajkumar Suspended Director of Corporate Debtor & 10 Ors	Ms. Rubina Q	Mr. CV Shailandhran R3 - R6 Mr. Sandeep Kumar Ambalavanan R9 R11
20.	Comp App (AT) (CH) (Ins) No. 338/2024	Sunil Kumar Madanlal Sharma Vs GVK Deoli Kota Expressway Pvt Ltd	Mr. Sidhartha Kumar Jain	Mr. Anant Merathia

21.	Comp App (AT) (CH) (Ins) No. 388/2024 For Stay IA No. 1058/2024 For Exemption IA No. 1060/2024	Indian Bank, SAMB Vs Saurabh Kumar Tikmani, RP of Lanco Amarkantak Power Ltd. & 2 Ors. WITH	Mr. Pranava Charan	Mr. Aayush Mitruka R3
22.	Comp App (AT) (CH) (Ins) No. 392/2024 For Stay IA No. 1067/2024	Indian Bank, SAMB Vs Saurabh Kumar Tikmani, RP of Lanco Amarkantak Power Ltd. & Anr	Mr. Pranava Charan	Mr. Aayush Mitruka R2
23.	Comp App (AT) (CH) (Ins) No. 64/2025 For Stay IA No. 233/2025	The Chief Commissioner of Income Tax (TDS) Bengaluru Vs Kanekal Chandrasekhar Liquidator of Southern Batteries Pvt Ltd	Mr. P Raj Kumar Jhabakh	Ms. Anusha Peri
24.	Comp App (AT) (CH) (Ins) No. 604/2025	Employees Provident Fund Organisation Vs Southern Batteries Pvt Ltd through its Liquidator Kanekal Chandrasekar	Mr. MS Viswanathan	Ms. Anusha Peri
25.	Comp App (AT) (CH) (Ins) No. 172/2025 For Stay IA No. 459/2025	Oriental Extractions Pvt Ltd Vs CA Jasin Jose, Erst. RP of SD Pharmacy Pvt Ltd & 3 Ors WITH	Mr. R Surendran	Mr. Akhil Suresh R1 Mr. Bhagavath Krishnan R3
26.	Comp App (AT) (CH) (Ins) No. 173/2025	Oriental Extractions Pvt Ltd Vs CA Jasin Jose, Erst. RP of SD Pharmacy Pvt Ltd & 3 Ors	Mr. R Surendran	Mr. Akhil Suresh R1 Mr. Bhagavath Krishnan R3
27.	Comp App (AT) (CH) (Ins) No. 454/2025 For Stay IA No. 1634/2025	Haritham Buyer's Association Vs VN Ajit Kumar & 11 Ors	Mr. K Jayesh Mohankumar Mr. Vimal Vijay	Mr. VN Ajit Kumar R1 Mr. Ashwin Shanbhag R10 Mr. Mohan Jacob George R12
28.	Comp App (AT) (CH) (Ins) No. 201/2025 For Stay IA No. 566/2025	Palanigounder Eswaramoorthy, Liquidator, Subhashri Bio-Energies Pvt Ltd Vs A Marimuthu	Mr. B Dhanaraj	Vakalat not filed
29.	Comp App (AT) (CH) (Ins) No. 349/2025 For Additional Docs IA No. 1043/2025	Anurada Chemicals Vs Synaptics Labs Pvt Ltd	Mr. Y Suryanarayana	

30.	Comp App (AT) (CH) (Ins) No. 360/2025 For Exemption IA No. 1077/2025 For Stay IA No. 1078/2025 For Direction IA No. 829/2026	Downtown Temptations Pvt Ltd Vs Amaravathi Inn Pvt Ltd	Mr. Bhagavath Krishnan	
31.	Comp App (AT) (CH) (Ins) No. 537/2025 For Stay IA No. 1511/2025	CK Anantha Subramanian, Promoter & Managing Director, Viprah Technologies Ltd Vs Arul Prasad Senniappan & Anr.	Mr. J Manivannan	Mr. PJ Rishikesh
32.	Comp App (AT) (CH) (Ins) No. 587/2025	Alliance Global System & Solution Vs ARS Traffic& Transport Technology Pvt Ltd	Mr. G Vijay Anand	Mr. Shinu J Pillai
33.	Comp App (AT) (CH) (Ins) No. 468/2025 For Stay IA No. 1333/2025 To dispense with IA No. 1334/2025 For Interim Injunction IA No. 454/2026	HDFC Ltd, Now known as HDFC Bank Ltd. Vs S Amarendran, RP Sabari Realtors Pvt Ltd & 2 Ors. WITH	Mr. N Ravishankar Vallatharasu	Mr. Kaushik N Sharma R1 Ms. Hema Srinivasan R3
34.	Comp App (AT) (CH) (Ins) No. 469/2025 To dispense with IA No. 1335/2025 For Stay IA No. 1336/2025 For Interim Injunction IA No. 455/2026	HDFC Ltd, Now known as HDFC Bank Ltd Vs S Amarendran, RP Sabari Realtors Pvt Ltd & 2 Ors WITH	Mr. N Ravishankar Vallatharasu	Mr. Kaushik N Sharma R1 Ms. Hema Srinivasan R2
35.	Comp App (AT) (CH) (Ins) No. 470/2025 For Exemption IA No. 1337/2025 For Stay IA No. 1338/2025	Usha K Jolly Charitable Trust Vs S Amarendran & 5 Ors	Mr. S Rajasekar	Mr. Kaushik N Sharma R1 Ms. Hema Srinivasan R2 Mr. Vishnu Mohan R3 R5
36.	Comp App (AT) (CH) (Ins) No. 98/2026 For Direction IA No. 291/2026 For Stay IA No. 292/2026	D Aparna Vs Canara Bank & 2 Ors.	Mr. Y Suryanarayana	Mr. ML Ganesh R1 Mr. Krishnamohan Gollamudi R2
37.	Comp App (AT) (CH) (Ins) No. 209/2026 For Stay IA No. 595/2026	Vasan Health Care Pvt Ltd Vs Maxivision Eye Hospitals Pvt Ltd. WITH	Mr. Advait R	
38.	Comp App (AT) (CH) (Ins) No. 210/2026 For Stay IA No. 596/2026	Vasan Health Care Pvt Ltd Vs Maxivision Eye Hospitals Pvt Ltd WITH	Mr. Advait R	

39.	Comp App (AT) (CH) (Ins) No. 211/2026 For Stay IA No. 597/2026	Vasan Health Care Pvt Ltd Vs Maxivision Eye Hospitals Pvt Ltd WITH	Mr. Advaith R	
40.	Comp App (AT) (CH) (Ins) No. 212/2026 For Stay IA No. 598/2026	Vasan Health Care Pvt Ltd Vs Maxivision Eye Hospitals Pvt Ltd	Mr. Advaith R	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
41.	Comp App (AT) (CH) (Ins) No. 226/2022 For Exemption IA No. 484/2022	Sunder Steel Industries Vs Sri Gopikrishna Infrastructure Pvt Ltd	Mr. Kumarpal R Chopra	Mr. Alluri Krishnam Raju
42.	Comp App (AT) (CH) (Ins) No. 52/2023 Leave to file IA No. 183/2023 To dispense with IA No. 184/2023	C Ganapathy Vs KN Rajkumar, Suspended Director of Corporate Debtor & 10 Ors. WITH	Mr. S Murugan	Mr. Sandeep Kumar Ambalavanan- R9 R1 1
43.	Comp App (AT) (CH) (Ins) No. 63/2023 Leave to file IA No. 231/2023 To dispense with IA No. 232/2023	N Krishnan Vs KN Rajkumar, Suspended Director of Corporate Debtor & 10 Ors. WITH	Mr. S Murugan	Mr. Sandeep Kumar Ambalavanan- R9 R1 1
44.	Comp App (AT) (CH) (Ins) No. 64/2023 Leave to file IA No. 234/2023 For Additional Docs IA No. 235/2023 To dispense with IA No. 236/2023	D Ramjee Vs KN Rajkumar, Suspended Director of Corporate Debtor & 10 Ors	Mr. S Murugan	Mr. Sandeep Kumar Ambalavanan- R9 R1 1
45.	Comp App (AT) (CH) (Ins) No. 434/2023 For Stay IA No. 1336/2023 For Urgent Hearing IA No. 68/2024	Rajendra Gears, Rep by its Managing Partner Rajendra Singh Vs Anish Agarwal, IRP, SAIL-SCL Kerala Ltd	Mr. Aadil Singh Boparai	Mr. Siddhanth Makkar
46.	Comp App (AT) (CH) (Ins) No. 445/2024	Orissa Concrete Industries, through its Proprietor GL Halan Vs Gowthami Infratech Pvt Ltd	Mr. Saswat Kumar Acharya	

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B. (044-28880500),
or through email on **e-mail ID:** itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com

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By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in